

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:3622

ANSWERED ON:16.08.2000

ESIC

A. KRISHNASWAMY

**Will the Minister of LABOUR be pleased to state:**

- (a) whether there is any proposal to give special training to the officers and staff of ESIC in their related field regularly and in a systematic manner;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) the reason for not registering All India Scheduled Castes and Scheduled Tribes Federation of Employees State Insurance Corporation; and
- (e) number of SCs/STs Unions, Federations, registered/recognised by the ESIC?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a) to (c): The ESI Corporation has set up a Human Resource Development Division comprising a Central Training Institute and four Zonal Training Centres i.e. one each at Delhi, Calcutta, Mumbai and Bangalore for imparting necessary systematic training to insurance inspectors, local office Managers and other staff of the Corporation. The officers of the Corporation are also nominated for training at reputed training institutions such as Indian Institute of Management, Indian Institute of Public Administration, Institute of Secretariate Training and Management etc.

(d) & (e): The work relating to registration of Federations/Unions is not under the jurisdiction of the ESI Corporation. As such the Question of not registering/recognising All India SC/ST Federation by the ESIC does not arise.